
*Not Recorded.

12.01 hrs.

PAPER LAID ON THE TABLE

खान मंत्री (श्री शीश राम ओला) :

खान मंत्री (श्री शीश राम ओला) : अध्यक्ष महोदय, मैं वान 2005-2006 के लिए खान मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 1768/05)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Birds Jute and Exports Limited, Kolkata, for the year 2003-2004.

(ii) Annual Report of the Birds Jute and Exports Limited, Kolkata, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1769/05)

(b) (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1770/05)

(c) (i) Review by the Government of the working of the National Jute

Manufactures Corporation Limited, Kolkata, for the year 2003-2004.

- (ii) Annual Report of the National Jute Manufactures Corporation Limited, Kolkata, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1771/05)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2003-2004, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1772/05)

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for the year 2005-2006.

(Placed in Library, See No. LT 1773/05)

- (6)(i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Jute Diversification, Kolkata, for the year 2003-2004, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Jute Diversification, Kolkata, for the year 2003-2004.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 1774/05)

- (8)(i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactures Development Council, Kolkata, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jute Manufactures Development Council, Kolkata, for the year 2003-2004.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
(Placed in Library, See No. LT 1775/05)

THE MINISTER OF POWER (SHRI P.M. SAYEED): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Power for the year 2005-2006.

(Placed in Library, See No. LT 1776/05)

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) : अध्यक्ष महोदय, मैं वान 2005-2006 के लिए ग्रामीण विकास मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 1777/05)

अपारम्परिक ऊर्जा स्रोत मंत्रालय के राज्य मंत्री (श्री विलास मुत्तेमवार) : अध्यक्ष महोदय, मैं वान 2005-2006 के लिए अपारम्परिक ऊर्जा स्रोत मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 1778/05)

THE MINISTER OF STATE OF THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): Sir, I beg to lay on the Table-

1. A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Company Affairs for the year 2005-2006.

(Placed in Library, See No. LT 1779/05)

2. A copy of the Notification No. G.S.R. 102 (E) (Hindi and English versions) published in Gazette of India dated the 25th February, 2005 declaring certain companies mentioned therein to be Nidhis subject to certain directions, under sub-section (3) of section 620 A of the Companies Act, 1956.

(Placed in Library, See No. LT 1780/05)

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYAN RAO): Sir, I beg to lay on the Table-

1. A copy of the Memorandum of Understanding (Hindi and English versions) between the Coal India Limited and the Department of Coal, Ministry of Coal and Mines, for the year 2004-2005.

(Placed in Library, See No. LT 1781/05)

2. A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal for the year 2005-2006.

(Placed in Library, See No. LT 1782/05)

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) : अध्यक्ष महोदय, श्रीमती सूर्यकांता पाटील की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ --

(1) (एक) काउंसिल फार एडवांसमेंट ऑफ पीपुल्स एक्शन एण्ड रूरल टेक्नालॉजी, नई दिल्ली के वान 2003-2004 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) काउंसिल फार एडवांसमेंट ऑफ पीपुल्स एक्शन एण्ड रूरल टेक्नालॉजी, नई दिल्ली के वान 2003-2004 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 1783/05)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, on behalf of Shri S.S. Palanimanickam, I beg to lay on the Table-

1. A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2003-2004 along with Audited Accounts under sub-section (3) of section 20 of the Insurance Regulatory and Development Authority Act, 1999.

(Placed in Library, See No. LT 1784/05)

(2) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

(i) The Electronic Furnishing of Return of Income Scheme, 2004 published in Notification No. S.O. 1073 (E) in Gazette of India dated the 30th September, 2004 together with an Explanatory Memorandum.

(ii) The Furnishing of Return of Income on Internet Scheme, 2004 published in Notification No. S.O. 1074 (E) in Gazette of India dated the 30th September, 2004 together with an Explanatory Memorandum.

(iii) The Income-tax (1st Amendment) Rules, 2005 published in Notification No. S.O. 30 (E) in Gazette of India dated the 6th January, 2005 together with an Explanatory Memorandum.

(iv) The Income-tax (2nd Amendment) Rules, 2005 published in Notification No. S.O. 36 (E) in Gazette of India dated the 7th January, 2005 together with an Explanatory Memorandum.

(v) The Income-tax (5th Amendment) Rules, 2005 published in Notification No. S.O. 232(E) in Gazette of India dated the 17th February, 2005 together with an Explanatory Memorandum.